

whether in the private, public and cooperative sector.

(c) and (d). The Government on its own, does not set up any new cotton yarn mill in the Cooperative Sector. However, as per information made available by the National Cooperative Development Corporation (NCDC), there are proposals to set up 40 cooperative spinning mills in the country during the Eighth Five Year Plan period. The tentative State-wise break-up is as under:-

Andhra Pradesh - 4, Maharashtra - 8, Haryana - 2, Rajasthan - 2, Karnataka - 4, Tamilnadu - 2, U.P. - 2, Kerala - 2, Assam - 2, Orissa - 2, Bihar - 1, Tripura - 1, M.P. - 4, Punjab - 2, West Bengal - 2.

[English]

Arming Personnel of Bombay Customs

3607. SHRI RAM KAPSE: Will the Minister of FINANCE be pleased to state:

(a) whether the Government are considering a proposal to arm personnel of Bombay Customs with the latest weapons in the wake of threats to their life after the seizure of detonators from an Indian Vessels on September 27, 1993:

(b) if so, whether the proposal has been finalised; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRA SEKHAR MURTHY):(a) to (c). Anti-Smuggling agencies under Ministry of Finance including Customs Staff at Bombay have been equipped with suitable fire arms to combat smuggling. Their requirements are reviewed from time to time. Additional fire arms are provided as and when required.

Vayudoot Services in Maharashtra

3608. SHRI PRAKASH V. PATIL: Will

the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Vayudoot propose to trim its operations in Maharashtra;

(b) if so, the details of the services which are proposed to be discontinued; and

(c) the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (c). At present Vayudoot is operating in Maharashtra with one Avro aircraft based at Bombay; the future scale of operations of Vayudoot is being worked out.

Utilisation of Funds for Tourism Development

3609. SHRI BAPU HARI CHAURE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether funds were allotted to States during the last two years for development of tourism and construction of hotels;

(b) if so, the details thereof;

(c) the names of States whose funds lapsed due to non-utilisation by them; and

(d) the reaction of the Union Government in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b). A statement glowing the funds allotted to States for developing tourism during the last two years i.e. 1991-92, 1992-93 is given in the Statement enclosed. Central Government does not extended financial assistance for construction of hotels.

(c) and (d). Funds are released on project to project basis to State Governments and is dependent on the physical progress of the projects. They do not lapse in the event of delay in execution of projects.